realized the potential for the existing business visa regime being misused by foreign workers coming for long period of work / stay in India. In order to stop this misuse, the Government decided in July 2009 that business visa will henceforth be issued only to *bona fide* businessmen and that business visa holders currently employed in India will have to apply again properly for employment visas. Those who were taking up employment in India were asked to leave India by 31 October, 2009 and apply for employment visa in order to return for project-related work. Indian Mission and Posts in China have been advised to exercise due diligence and ensure strict enforcement of the provisions contained in the Visa Manual with regard to the issuance of business and employment visas. Based on the information received from Ministry of External Affairs, the details of business visas issued to Chinese nationals during the last five years are as follows:-

Year	Business visas issued to Chinese Nationals			
	Offittese (valionals			
2004	15979			
2005	22427			
2006	33960			
2007	48146			
2008	58658			
2009 (Upto October)	38924			

(c) and (d) 4000 MW capacity of power projects with Chinese equipment are scheduled for commissioning during the balance period of 2009-10 and more next year. These projects are in the advanced stage of commissioning and urgently required the services of Chinese engineers for the commissioning activities. Due to non-availability of the commissioning engineers from Chinese companies, these projects are likely to slip thus adversely affecting the commissioning programme of power projects for the year 2009-10. Ministry of Power has, therefore, requested the Ministry of Home Affairs to expedite issuing of employment visas to the Chinese engineers so that plants can be completed on time.

Release of Electricity connections to BPL families

398. SHRI R.C. SINGH: Will the Minister of POWER be pleased to state:

- (a) the number of projects covering release of electricity connections to BPL families in West Bengal being implemented during the last two years, year-wise and district-wise;
 - (b) by when the above projects are going to be completed; and
 - (c) the amount allocated and sanctioned, so far, for the above projects?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) 13 Projects in X Plan and 15 Projects in XI Plan covering electrification of un/de-electrified villages, intensive electrification of electrified villages and release of BPL connections, were

sanctioned under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in West Bengal. The details are given in the STATEMENT-I (See below). The year-wise and district-wise release of BPL connections for the sanctioned projects under RGGVY in West Bengal for the last two years, is given in the Statement-II (See below) 226575 BPL connections have been released under the sanctioned projects of RGGVY as on 31.10.2009 in West Bengal. The projects are likely to be completed by the end of XI Plan period.

(c) There is no state-wise upfront allocation of funds under RGGVY. Detailed Project Reports (DPRs) received from States, based on guidelines of schemes are sanctioned by Ministry of Power on recommendations of REC, the nodal agency. 13 Projects were sanctioned in X Plan with an outlay of Rs.385.03 crore and 15 Projects were sanctioned in XI Plan with an outlay of Rs. 1959.60 crore under RGGVY in West Bengal. An amount of Rs. 1131.91 crore has been released to West Bengal under RGGVY as on 31.10.2009.

Statement-I

Details of projects sanctioned under RGGVY in West Bengal

SI. No.	Name of District	No. of un/de- electrified villages	No.of electrified villages	No. of BPL connections to be released	Total Cost of Project (Rs.in lakh)
1	2	3	4	5	6
Sanctio	ned during X Plan				
1	24 Parganas (North)	51	N.	944	434.48
2	24 Parganas (South)	82		883	849.20
3	Bankura	451	<i>i</i> =	12114	3403.67
4	Burdwan and Birbhum	13	7(4)	156	99.66
5	Dakshin Dinajpur	185	∞− :	2208	1545.17
6	Darjeeling	3	N=	15	29.81
7	East Midnapur (RCE)	807	-	22696	7771.44
8	Malda	11	# =	66	79.03
9	Murshidabad	32	8-1	186	226.97
10	Purulia(RCE)	467	0 -	7575	4710.77
11	Uttar Dinajpur	80	N 7	1423	767.71
12	West Midnapur (only Kharagpur I& II block) RC	225 DE	17 <u>7.6</u> 186.7	4952	2029.92

1	2	3	4	5	6
13	West Midnapur (except Kharagpur block)	1876	100	44629	16555.73
13	Sub -TOTAL	4283	0	97847	38503.56
Sanc	tioned during XI Plan				
1	Malda (supp)	0	1552	126087	10638.66
2	Howrah	0	776	66962	5605.92
3	Darjeeling SMP (supp)	0	285	18718	1878.10
4	Hooghly	0	1416	30103	7694.07
5	Cooch Behar	0	1110	204713	10851.57
6	Purilia (supp)	290	1723	174105	17869.14
7	Burdwan (supp)	0	2437	257702	18218.52
8	Birbhum(sup)	0	2088	212528	15170.27
9	Murshidabad (sup)	0	1898	458220	23559.19
10	Nadia	0	1222	236244	12245.83
11	Uttar Dinajpur (supp)	0	1342	139704 .	10930.81
12	Dakshin Dinajpur (supp)	0	1279	106569	8843.68
13	24 Parganas (South)(sup)	0	1948	279817	16345.47
14	West Medinipur (Kharagpur Block only) (supp)	0	332	12055	1839.48
15	West Medinipur (except Kharagpur Block only) (supp)	0	5367	278360	34269.18
15	Sub -TOTAL	290	24775	2601887	195959.89
28	Grand TOTAL	4573	24775	2699734	234463.45

Statement-II

Year-wise & District-wise BPL connections reportedly released under RGGVY in West Bengal

SI.No.	District	2007-08	2008-09	
1	2	3		
1	24 Parganas (North)	572	0	
2	24 Parganas (South)	404	539	
3	Burdwan and Birbhum	129	0	

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1	2	3	4
4	Dakshin Dinajpur	736	0
5	Darjeeiiing	0	0
6	East Midnapur	3484	2117
7	Malda	60	279
S	Murshidabad	469	0
9	Uttar Dinajpur	185	0
10	Bankura	2096	0
11	West Midnapur (except Kharagpur block)	16058	19167
12	Purulia	3972	3407
13	West Midnapur (only Kharagpur I & II block)	3168	87
	Total:	31333	25596

Improvement in Power situation

- 399. SHRI N.R. GOVINDARAJAR: Will the Minister of POWER be pleased to state:
- (a) whether it is a fact that it only 3,453 MW capacity was added in 2008-09 against the target of 11,061 MW according to the latest report by Centre for Monitoring Indian Economy (CMIE);
 - (b) if so, the details thereof;
- (c) whether business across the country lost, an estimated Rs.43,000 crores due to supply disruption and power cuts, both scheduled and un-scheduled, as well as voltage fluctuations according to a separate study by Manufacturesu Association for Information Technology (MAIT) and Emerson Network Power (India); and
- (d) if so, the details thereof and the steps taken by Government to improve the power situation in the country?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) The capacity addition target during 2008-09 was 1 1061 MW, which was revised in September, 2008 to 7530 MW subsequent to change in the definition of commissioning of power projects. Capacity addition achieved during 2008-09 was 3454 MW. The details are given below:

(in MW)

Sector	Hydro		hermal		Nuclear		Total	
	Target	Actual	Target	Actual	Target	Actual	Target	Actual
Central	0	0	1750	750	660	0	2410	750
State	1097	969	1262	852	0	0	2359	1821
Private	0	0	2761	883	0	0	2761	883
TOTAL	1097	969	5773	2485	660	0	7530	3454